Amendment in Constitution of State level Expert Committee for inspection, supervision and guidance to All Designated COVID-19 Hospitals of Gujarat.

Government of Gujarat Health and Family Welfare Department Amendment Order No.NCV/102020/S.F-01/G(P.T.-4) Sachivalay, Gandhinagar. Dated the 24-07-2010 2020

Read: This Department's same order number dated 15-7-20.

Amendment Order:-

Please read "Dr. Bhupendra Goswami, Associate Professor, Medicine department, Jamnagar" instead of "Dr. SAUGATA CHATTERJEE, Professor, Medicine Dept., Medical College Jamnagar".

With the other TOR remaining the same the order is issued with the approval on file note dated 17-7-20.

By order and in the name of Governor of Gujarat,

Under Secretary Health and Family Welfare Department

A copy of the above is forwarded to the following for information and compliance:

- JS to Chief Secretary, Sachivalay, Gandhinagar.
- Principle Secretary, Health and Family Welfare Department, Sachivalay, Gandhinagar.
- Commissioner of Health, Medical Services and Medical Education, Gandhinagar.
- Dr. Gunvant Rathod ,Dy. Director,M.E. I/C (For forward the copy of this order to the other committee members)
- Additional Director (All), Commissioner of Health office, Gandhinagar.
- System Manager, Health & Family welfare Department, Gandhinagar.
- Select file-2020